CENTRAL ELECTRICITY REGULATORY COMMISSION

NEW DELHI

Review Petition No. 42/RP/2017

Coram:

Shri A.K. Singhal, Member Shri A.S. Bakshi, Member Dr. M.K. Iyer, Member

Date of Order : 8.3.2018

In the matter of:

Petition for review and modification of the order dated 18.9.2017 in Petition No.218/TT/2016.

And in the matter of:

Power Grid Corporation of India Limited "Soudamini", Plot No. 2, Sector 29, Gurgaon -122001.

.... Review Petitioner

Vs

- Madhya Pradesh Power Management Company Ltd., Shakti Bhawan, Rampur, Jabalpur-482 008.
- Maharashtra State Electricity Distribution Company Ltd., Hongkong Bank Building, 3rd Floor, M.G. Road, Fort, Mumbai-400 001.
- Gujarat Urja Vikas Nigam Ltd., Sardar Patel Vidyut Bhawan, Racecourse Road, Vadadora - 390 007.
- Electricity Department, Government of Goa, Vidyut Bhawan, Panaji Near Mandvi Hotel, Goa-403 001.



5.	Electricity Departmen Administration of Dan Daman-396 210.		
6.	Electricity Departmen Administration of Dac U.T., Silvassa-396 23	lra Nagar Haveli,	
7.	. Chhattisgarh State Electricity Board, P.O. Sunder Nagar, Dangania, Raipur Chhattisgarh-492 013.		
8.	Madhya Pradesh Audyogik Kendra, Vikas Nigam (Indore) Ltd., 3/54, Press Complex, Agra-Bombay Road, Indore- 452 008.		Respondents
Fo	r Petitioner:	Shri Sitesh Mukherjee, Advocate, PGCIL Shri Deep Rao, PGCIL Shri S.S. Rao, PGCIL	

For Respondents: None

<u>ORDER</u>

This is a review petition by Power Grid Corporation of India Limited ("the Review Petitioner") seeking review of the order dated 18.9.2017 in Petition No. 218/TT/2016. The transmission tariff for the Raipur Pooling Station-Wardha 765 kV D/C second line with bay extension and equipment at 765 kV Raipur Pooling Station and Wardha Substation ("transmission assets") under System Strengthening in Raipur-Wardha Corridor for IPP Projects in Chhattisgarh (IPP-F) was approved vide order dated 18.9.2017. The Commission restricted the capital cost of the 765 kV D/C transmission line to the indicative cost of ₹3.90 Cr/km submitted by the CTU for the computation of POC charges. Further, the additional capital expenditure during 2017-18 and 2018-19 was restricted and allowed only additional capital expenditure of ₹2355.35 lakh as against

the review petitioner's claim of ₹ 10541.33 lakh.

2. The Review Petitioner has sought modification of the order dated 27.2.2018 restricting the capital cost of the 765 kV D/C transmission line to ₹3.90 Cr/km and restriction of the additional capital expenditure. The Review Petitioner has sought review of the impugned order on the following grounds:-

- a) Opportunity was not given to submit the reasons for the high cost of the instant assets. The Commission should have conducted prudence check of the capital cost claimed by the Review Petitioner as provided under Regulation 10(1) of the 2014 Tariff Regulations instead of pegging the capital cost to the indicative cost submitted by the CTU. The capital cost of the instant assets was revised by its Board after going into the reasons for the increase in the capital cost.
- b) Restricting the capital cost and disallowance of part of the additional capital expenditure is prejudicial to the interest of the Review Petitioner and it has impacted its cash flow.
- c) Restricting the capital cost of the instant assets without giving an opportunity to furnish relevant information has summarily prejudiced the Review Petitioner's rights which are contrary to law and sufficient reason for review.

3. We have considered the submissions of the Review Petitioner. We admit the review petition and direct to issue notice to the Respondents.



4. The Review Petitioner is directed to serve a copy of the petition on the respondents by 9.3.2018 and the respondents to file their reply by 28.3.2018 and the petitioner to file rejoinder, if any, by 11.4.2018. The parties are directed to comply with the directions within the specified timeline and no extension of time shall be granted.

5. The review petition shall be listed on 24.4.2018 for final hearing.

sd/-(M.K. lyer) Member sd/-(A.S. Bakshi) Member sd/-(A.K. Singhal) Member

